

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3352
ANSWERED ON:12.05.2006
PATENTS BY CSIR
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Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) the number of patents obtained by Scientists/Laboratories of the Council for Scientific and Industrial Research (CSIR) during the last three years;
- (b) the number of patents which have been resulted in commercial production;
- (c) the names of the persons/institutions who have started commercial production based on the above patents;
- (d) whether Government is satisfied with the speed of commercial production of these patents; and
- (e) if not, the steps the Government proposes to take in this regard ?

Answer

MINISTER OF SCIENCE & TECHNOLOGY AND MINISTER OF OCEAN DEVELOPMENT (KAPIL SIBAL)

- (a) Council of Scientific & Industrial Research(CSIR) has obtained 727 Indian and 670 foreign patents during 2003-2004- to 2005-2006.
- (b) Out of 1237 in-force Indian patents, 103 patents have been licensed.
- (c) The list of the organizations who have been licensed these patents for commercial productions is attached herewith.
- (d)&(e)The world over only about 2-3% of the patents get commercialized as the Patents are not the complete technologies in themselves but the patented processes and products require development work/up-scaling before they are commercialized. . CSIR is making efforts for commercialization through several licensing firms. About 8% of the Indian Patents in force have been licensed for commercialization so far. Further, with the improvements in the enabling mechanisms for commercialization in the country, the utilization rate of patented inventions would improve.